



सत्यमेव जयते

THE

COLLECTION

OF

MEGHALAYA ACTS

AND

ORDINANCES

FOR THE YEAR 1996

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The 16th January, 1996

No. LL(B) 149/85/146- The Legislative Assembly of Meghalaya (Members' Pension) Amendment Act, 1995 is hereby published for general information.

Meghalaya Act 1 of 1996

(As passed by the Meghalay Legislative Assembly)

(Received the assent of the Governor on the 16th January, 1996)

(Published in the Gazette of Meghalaya, Extra-ordinary issue, dated 16th January, 1996)

**THE LEGISLATIVE ASSEMBLY OF MEGHALAYA (MEMBERS'
PENSION) AMENDMENT ACT, 1995**

An

Act

Further to amend the Legislative Assembly of Meghalaya (Member' Pension) Act, 1977.

Be it enacted by the Legislature of the State of Meghalaya in the Forty-sixth Year of the Republic of India as follows:-

1. **Short title and application-**(1) This Act may be called the Legislative Assembly of Meghalaya (Members' Pension) Amendment Act, 1995
(2) It shall apply in relation to pension due for the period commencing on the first day of December, 1995
2. **Amendment of section 3 of Act 6 of 1977-**In section 3 of the Legislative Assembly of Meghalaya (Members' pension) Act, 1977, as mended:-
 - (i) for the words 'one thousand' occurring in sub-section (1) and for the words 'one hundred' and 'two thousand' occurring in the second proviso thereto, the words 'two thousand', 'two hundred and five thousand' shall respectively substituted;
 - (ii) for the words ' Chief Minister, Minister or Minister of State or the Speaker or the Deputy Speaker' occurring in sub-section (2), the words 'Leader of the opposition, Parliamentary Secretary, Minister or Speaker' shall be substituted;
 - (iii) below sub-section (2), the following explanation shall be added namely:-

Explanation:- The term 'Minister' includes the Chief Minister, deputy Chief Minister, Minister of State and a Deputy Minister and the term 'Speaker includes the Deputy Speaker'.

L.M.SANGMA

Under Secretary to the Govt. Of Meghalaya,

Law Department.

The 16th January, 1996

No. LL(B) 150/85/128- The Legislative Assembly of Meghalaya (Members' Salaries) Amendment Act, 1995 is hereby published for general information.

MEGHALAYA ACT 2 OF 1996

(As passed by the Meghalaya Legislative Assembly)

(Received the assent of the Governor on the 16th January, 1996)

(Published in the Gazette of Meghalaya, Extra-ordinary issue, dated 16th January, 1996)

**THE LEGISLATIVE ASSEMBLY OF MEGHALAYA (MEMBERS'
SALARIES AND ALLOWANCES) AMENDMENT ACT, 1995**

An

Act

Further to amend the Legislative Assembly of Meghalaya (Member' Salaries and Allowaances) Act, 1974.

Be it enacted by the Legislature of the State of Meghalaya in the Forty-sixth Year of the Republic of India as follows:-

1. **Short title and commencement-**(1) This Act may be called the Legislative Assembly of Meghalaya (Members' Salaries and Allowances) Amendment Act, 1995
(2) It shall deemed to have come into force on the first day of December, 1995
2. **Insertion of a new section 6D in Act 8 of 1972-**In the Legislative Assembly of Meghalaya (Members' Salaries and Allowances) Act, 1972, after section 6C, the following new section 6D shall be inserted, namely:-

“6D Medical Allowance for Ex-member: - There shall be paid a medical allowance of rupees two hundered per mensem to a person who had served as Member for a period of not less than five years, whether conditions or not.

“provided that-

- (a) In the event of early of elections any person who had served as member for a period falling short of five years shall always be deemed to have serve for a complete period of five years if such period falls short by not more than three months; and
- (b) In computing the number of years the period during which the person had served as a Leader of the Opposition, Parliamentary Secretary, Minister or Speaker of the Legislative Assembly shall also be taken account.

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“Explanation-For the purpose of this section ‘Minister’ includes the Chief Minister, deputy Chief Minister, a Minister of State and Deputy Minister and ‘Speaker’ includes the Deputy Speaker’.

L.M.SANGMA

Under Secretary to the Govt. Of Meghalaya,

Law Department.

The 16th January, 1996

MEGHALAYA ACT 3 OF 1996

(As passed by the Meghalaya Legislative Assembly)

(Received the assent of the Governor on the 16th January, 1996)

(Published in the Gazette of Meghalaya, Extra-ordinary issue, dated 16th January, 1996)

THE MEGHALAYA LEGISLATOR'S SALARIES AND ALLOWANCES (NO.II)

ACT, 1996

An

Act

to amend the Meghalaya Legislator's Salaries and Allowance Amendment Act, 1995

Be it enacted by the Legislature of the State of Meghalaya in the Forty-sixth Year of the Republic of India as follows:-

1. **Short title**-This Act may be called the Meghalaya Legislator's Salaries and Allowance Amendment (No.II) Act, 1995
2. **Amendment of Section 1 of Act 8 of 1995**- In section 1 of the Meghalaya Legislator's Salaries and Allowance Amendment Act, 1995 (Act 8 of 1995), for sub-section (2), the following shall be substituted namely:-
(2) It shall deemed to have come into force on the first day of April, 1995

L.M.SANGMA

Under Secretary to the Govt. Of Meghalaya,

Law Department.

The 26th March, 1996

No. LL(B) 25/93/250- The Meghalaya Appropriation (No. 1) Act, 1995 is hereby published for general information.

MEGHALAYA ACT 4 OF 1996

(As passed by the Meghalaya Legislative Assembly)

(Received the assent of the Governor on the 26th March, 1996)

(Published in the Gazette of Meghalaya, Extra-ordinary issue, dated 26th March, 1996)

THE MEGHALAYA APPROPRIATION (No.1) ACT, 1996

An

Act

To authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of Meghalaya for the services of the financial year 1995-96

Be it enacted by the Legislature of Meghalaya in the Forty-seventh Year of the Republic of India as follows:-

1. **Short title**-(1) This Act may be called the Meghalaya Appropriation (No.1) Act, 1996
2. **Withdrawal of Rs.29,94,86,254 from and out of the Consolidated Fund of Meghalaya**- From and out of the Consolidated Fund of Meghalaya there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of rupees twenty nine crores, ninety four lakhs, eighty six thousand, two hundred fifty four towards defraying the several charges which will come in the course of payment during the financial year 1995-96 in respect of the services specified in column (2) of the Schedule.
3. **Appropriation**-The sums authorised to be withdrawn from and out of the Consolidated Fund of Meghalaya by this Act shall be appropriated for the services and purpose expressed in the Schedule in relation to the said year.

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SCHEDULE-contd.
(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
1.	2011-Parliamentary/State/Union Territory Legislature	Revenue
	2058-Stationery and Printing	Capital
	4058-Capital Outlay on Stationery and Printing				
2.	2012-Governor	Revenue	...	15,00,000	15,00,000
3.	2013-Council of Ministers 2070-Other Administrative Services, etc	Revenue
4.	2014-Administrative of Justice ...	Revenue	8,00,000	3,80,400	11,80,400
5.	2015-Elections	Revenue	2,62,48,827	...	2,62,48,827
6.	2029-Land Revenue	Revenue	63,00,000	...	63,00,000
	2245-Relief on account of Natural Calamities				
	2250-Other Social Services				
	3475-Other General Economic Services				
	6225-Loans for Welfare of Scheduled Castes, Scheduled Tribes and other Backward Classes				
6250-Loans for Other Social Services	Capital	
6401-Loans for Crop Husbandry					

SCHEDULE-contd.
(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
7.	2030-Stamps and Registration ... Revenue	1,60,976	...	1,60,976	
8.	2039-State Excise ... Revenue	13,85,000	...	13,85,000	
9.	2040-Sale Tax	Revenue	2,36,944	...	2,36,944
	2045-Other Taxes and Duties on Commodities and Services				
10.	2041-Taxes on Vehicles	Revenue	58,95,026	...	58,95,026
	2070-Other Administrative Services, etc				
	3055-Road Transport				
	5055-Capital Outlay on –Road Transport	Capital
11.	2045-Other Taxes and Duties on Commodities and Services	Revenue	16,94,334	...	16,94,334
	2501-Special Programmes for Rural Development				
	2801-Power	Capital
	2810-Non-Conventional Sources of Energy				
6801-Loans for Power Projects	Capital	
12.	2047-Other Fiscal Services	Revenue
	2048-Appropriation for reduction or avoidance of Debt.	Revenue
	2049-Interest Payments	Revenue
	2051-Public Services Commission	Revenue	1,86,800	...	1,86,800
13.	2052-Secretariat General Services	Revenue	2,50,000	...	2,50,000
	2251- Secretariat Social Services				
	3451- Secretariat Economic Services				

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SCHEDULE-contd.
(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
14.	2053-District Administration	Revenue	17,00,000	...	17,00,000
15.	2054-Treasury and Accounts Administration	Revenue	1,15,000	...	1,15,000
16.	2055-Police	Revenue	2,69,69,000	1,86,700	2,71,56,600
	2070-Other Administrative Service etc				
	2216-Housing				
16.	4059-Capital Outlay on Public Works	Capital
	4216- Capital Outlay on Housing				
17.	2056-Jails	Revenue	12,14,000	...	12,14,000
	4059- Capital Outlay on Public Works	Capital
18.	2058-Stationery and Printing	Revenue	10,62,893	...	10,62,893
	4058-Capital Outlay on Stationery and Printing	Capital
	4216- Capital Outlay on Housing				

SCHEDULE-contd.
(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
19.	2052-Secretariat General Services	Revenue
	2059-Public Works			
	2203-Technical Education			
	2204-Sports and Youth Services			
	2205-Art and Culture			
	2216-Housing	Capital	13,00,000	...
	4059- Capital Outlay on Public Works			
	4202-Capital Outlay on Education, Art and Culture			
	4210-- Capital Outlay on Medical and Public Health			
	4216- Capital Outlay on Housing			
4403- Capital Outlay on Animal Husbandry	Revenue	95,78,629	...	
4404- Capital Outlay on Dairy Development				
2070- Other Administrative Services etc				
20.	4059- Capital Outlay on Public Works	Capital

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SCHEDULE-contd.
(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding							
		Voted by	Charged on	Total					
		The	the Consolidated						
		Assembly	Fund						
		Rs.	Rs.	Rs.					
21.	2075-Miscellaneous General Services	} Revenue	3,72,64,964	...	3,72,64,964				
	2202-General Education								
	2203-Technical Education								
	2204-Sports and Youth Services								
	2205-Art and Culture								
	2236-Nutrition								
	3425-Other Scientific Research								
	3454-Census, Surveys and Statistics								
	4202- Capital Outlay on Education, Art and Culture					} Capital
	4204- Capital Outlay on Education, Sports, Art and Culture								
6202-Loans for Education, Art and Culture									
22.	2070-Other Administrative Services etc	} Revenue	35,13,023	...	35,13,023				
	2216-Housing								
23.	2070- Other Administrative Services etc	Revenue	7,00,000	...	7,00,000				
24.	2071-Pensions and Other Retirement Benefits	Revenue				
25.	2075-Miscellaneous General Services	Revenue				

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SCHEDULE-contd.
(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by	Charged on	Total	
		The	the Consolidated		
		Assembly	Fund		
		Rs.	Rs.	Rs.	
26.	2210-Medical and Public Health	} Revenue	16,12,206	...	16,12,206
	2211-Family Welfare				
	4210-Capital Outlay on Medical and Public Health	} Capital			
	4211- Capital Outlay on Family Welfare				
27.	2215-Water Supply and Sanitation	} Revenue	35,00,000	30,00,000	65,00,000
	2216-Housing				
	4215- Capital Outlay on Water Supply and Sanitation	} Capital			
	4216-Capital Outlay on Housing				
28.	2216-Housing	} Revenue
	4216-Capital Outlay on Housing	} Capital
	6216-Loans for Housing				
29.	2216-Housing	} Revenue			
	2217-Urban Development				
	4216- Capital Outlay on Housing	} Capital			
	4217- Capital Outlay on Urban Development				
30.	2220-Information and Publicity	Revenue
31.	2230-Labour and Employment	Revenue	1,10,800	...	1,10,800
32.	3456-Civil Supplies	Revenue	25,83,000	...	25,83,000
	4408- Capital Outlay on Food Storage and Warehousing	Capital
33.	2235-Social Security and Welfare	Revenue
	6235-Loans for Social Security and Welfare	Capital

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SCHEDULE-contd.
(See Section 2 & 3)

(1)	(2)	(3)					
Grant No.	Services and Purposes (Major Heads)	Sums not exceeding					
		Voted by The Assembly	Charged on the Consolidated Fund	Total			
		Rs.	Rs.	Rs.			
34.	2225-Welfare of Scheduled Castes Scheduled Tribes and other Backward Classes 2235-Social Security and Welfare 2236-Nutrition 4059-Capital Outlay on Public Works 4235- Capital Outlay on Social Security and Welfare	Revenue		
				Capital
35.	2235-Social Security and Welfare 2075-Miscellaneous General Services	Revenue	9,07,855	...	9,07,855		
36.	2235-Social Security and Welfare	Revenue	1,50,000	...	1,50,000		
37.	2250-Other Social Services	Revenue		
38.	3451-Secretariat Economic Services	Revenue	10,00,000	...	10,00,000		
39.	2425-Co-operation 4425-Capital Outlay on Co-operation 4435-Capital Outlay on Agricultural Programmes 6425-Loan for Co-operation	Revenue	12,9,000	...	12,19,000		
		Capital		

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SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by	Charged on	Total
		The	the Consolidated	
		Assembly	Fund	
		Rs.	Rs.	Rs.
40.	<div style="display: flex; align-items: center;"> <div style="font-size: 3em; margin-right: 10px;">{</div> <div style="margin-right: 10px;">2552-North Eastern Areas (Special Areas Programmes)</div> <div style="font-size: 3em; margin-right: 10px;">}</div> <div style="margin-right: 10px;">Revenue</div> </div>
	<div style="display: flex; align-items: center;"> <div style="font-size: 3em; margin-right: 10px;">{</div> <div style="margin-right: 10px;">4552-Capital Outlay on North Eastern Areas</div> <div style="font-size: 3em; margin-right: 10px;">}</div> <div style="margin-right: 10px;">Capital</div> </div>
41.	3454-Census, Surveys and Statistics	Revenue	3,05,600	...
42.	<div style="display: flex; align-items: center;"> <div style="font-size: 3em; margin-right: 10px;">{</div> <div style="margin-right: 10px;">2216-Housing</div> <div style="font-size: 3em; margin-right: 10px;">}</div> <div style="margin-right: 10px;">Revenue</div> </div>	76,80,000	...	76,80,000
	<div style="display: flex; align-items: center;"> <div style="font-size: 3em; margin-right: 10px;">{</div> <div style="margin-right: 10px;">3475-Other General Economic Services</div> <div style="font-size: 3em; margin-right: 10px;">}</div> </div>			

SCHEDULE-contd.
(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
43.	2216-Housing	Revenue	
	2401-Crop Husbandry		
	2408-Food Storage and Warehousing		
	2415-Agricultural Research and Education		
	2435-Other Agricultural Programmes		
	2702-Minor Irrigation		
	4216-Capital Outlay on Housing		Capital
	4401-Capital Outlay on Crop Husbandry		
	4416-Investment in Agricultural Financial Institutions		
	4702-Capital Outlay on Minor Irrigation		
6401-Loans for Crop Husbandry			
44.	2701-Medium Irrigation-II-works Under E. And D. Wing P.W.D Medium Irrigation Projects	Revenue	
	2711-Flood Control	Capital	
	4701-Capital Outlay on medium irrigation		
	4711-Capital Outlay on Flood Control Projects		

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SCHEDULE-contd.
(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
45.	2216-Housing	Revenue	1,51,00,000	...	1,51,00,000
	2402-Soil and Water Conservation				
	2415-Agricultural Research and Education				
46.	2501-Special programmes for Rural Development	Revenue	3,17,00,000	...	3,17,00,000
47.	2216-Housing	Revenue	...	68,437	68,347
	2403-Animal Husbandry				
	2415-Agricultural Research and Education				
47.	4059-Capital Outlay on Public Works	Capital
	4403- Capital Outlay on Animal Husbandry				
	6403-Loans for Animal Husbandry				
48.	2216-Housing	Revenue	1,45,00,000	...	1,45,00,000
	2404-Dairy Development				
	2415-Agricultural Research and Education				
49.	2216-Housing	Revenue	13,82,500	...	13,82,500
	2405-Fisheries				
	2415-Agricultural Research and Education				
	4216-Capital Outlay on Housing	Capital
4405-Capital Outlay on Fisheries					

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SCHEDULE-contd.
(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
50.	2406-Forestry and wildlife	Revenue	...	8,64,415	8,64,415
	2415-Agricultural Research and Education	
	4406-Capital Outlay on Forestry and wildlife	Capital
		
51.	2216-Housing	Revenue	4,67,62,000	...	4,67,62,000
	2236-Nutrition				
	2401-Crop Husbandry				
	2501-Special programmes for Rural Development				
	2505-Rural Employment	Capital
	2515-Other Rural development Programmes				
	4216-Capital Outlay on Housing				
4515- Capital Outlay on Rural Employment	Revenue	
6515-Loans for Rural development Programmes					
52.	2852-Industries	Revenue
	4854-Capital Outlay on Cement and Non-metallic Minerals				
	6885- Capital Outlay on Industries Mineral	Capital
	6885-Loans for other Industries and Minerals				

SCHEDULE-contd.
(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
53.	2216-Housing	Revenue	23,09,550	...	23,09,550
	2851-Village and Small Industries				
	4851- Capital Outlay on Village and Small Scale Industries				
	6851-Loans for Village and Small Industries				
54.	2216-Housing	Revenue	4,77,000	...	4,77,000
	2851-Village and Small Industries				
	4216-Capital Outlay on Housing	Capital
	4851- Capital Outlay on Village and Small Scale Industries				
	6851-Loans for Village and Small Industries				
55.	2853-Non-Ferrous Mining and Metallurgical Industries	Revenue	1,83,00,000	...	1,83,00,000
	4216-Capital Outlay on Housing	Capital
	4853- Capital Outlay on Mining and Metallurgical Industries				

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SCHEDULE-contd.
(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
56.	3054-Road and Bridges	Revenue
	5054- Capital Outlay on Road and Bridges	Capital
57.	3452-Tourism	Revenue	29,475	...	29,475
	4059- Capital Outlay on Public Work				
	5275- Capital Outlay on otherCapital Communication Services	
	5452-Capital Outlay on Tourism				
	7452-Loans for Tourism				
58.	3606-Aid Materials and Equipment	Revenue
59.	5465-Investment in General Financial and Trading Institutions	Capital
	6003-Internal Debt of the State Government	Capital
	6004-Loans and Advances from the Central Government	Capital
	7610-Loans to Government Servants etc	Capital
60.	7615-Miscellaneous Loans	Capital
61.	7810-Inter-State Settlement	Capital
62.	7999-Appropriation to Contingency Fund	Capital
Total		...	29,32,99,502	61,86,752	29,94,86,254

L.M.SANGMA

Under Secretary to the Govt. Of Meghalaya,

Law (B) Department.

The 1st April, 1996

No. LL(B) 17/96/2- The Meghalaya Appropriation (Vote-on-Account) Act, 1996 is hereby published for general information.

MEGHALAYA ACT 5 OF 1996

(As passed by the Meghalaya Legislative Assembly)

(Received the assent of the Governor on the 31st March, 1996)

(Published in the Gazette of Meghalaya, Extra-ordinary issue, dated 1st April, 1996)

THE MEGHALAYA APPROPRIATION (VOTE-ON-ACCOUNT) ACT, 1996

An

Act

To provide for the withdrawal of certain sums from and out of the Consolidated Fund of Meghalaya for the services of a part of financial year 1996-97

Be it enacted by the Legislature of Meghalaya in the Forty-seventh Year of the Republic of India as follows:-

- 1. Short title and commencement-**(1) This Act may be called the Meghalaya Appropriation (Vote-on-Account) Act, 1996
(2) It shall come into force on the first day of April, 1996
- 2. Withdrawal of Rs.225,52,82,147 from and out of the Consolidated Fund of Meghalaya for the financial year 1996-97-** From and out of the Consolidated Fund of Meghalaya there may be withdrawn sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of rupees Two hundred twenty five crores, fifty-two lakhs, eighty two thousand, one hundred forty seven towards defraying the several charges which will come in the course of payment during the period of three months beginning on the first day of April, 1996 in respect of the services specified in column (2) of the Schedule.
- 3. Appropriation-**The sums authorised to be withdrawn from and out of the Consolidated Fund of Meghalaya by this Act shall be appropriated for the services and purpose expressed in the Schedule in relation to the financial year 1996-97.

SCHEDULE-contd.
(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
1.	2011-Parliamentary/State/Union Territory Legislature	Revenue	67,51,000	2,38,750	69,89,750
	2058-Stationery and Printing	
	4058-Capital Outlay on Stationery and Printing	Revenue	50,000	...	50,000
2.	2012-Governor	Revenue	6,250	24,66,258	24,72,500
3.	2013-Council of Ministers	Revenue	38,37,500	...	38,37,500
	2070-Other Administrative Services etc				
4.	2014-Administrative of Justice	Revenue	29,36,000	8,14,000	37,50,000
5.	2015-Elections	Revenue	43,75,000	...	43,75,000
6.	2029-Land Revenue	Revenue	1,53,86,250	...	,53,86,250
	2245-Relief on Account of Natural Calamities				
	2250-Other Social Services				
	3475-Other General Economic Services				
	6225-Loans for Welfare of Schedule Castes, Schedule tribes and other Backward Classes				
	6250-Loans for other Social Services	Capital	2,500	...	2,500
	6401-Loans for Crop Husbandry				
7.	2030-Stamps and Registration	Revenue	5,50,000	...	5,50,000
8.	2039-State Excise	Revenue	26,15,000	...	36,15,000

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SCHEDULE-contd.
(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
9.	2040-Sales Tax	Revenue	36,60,000	...	36,60,000
	2045-Other Taxes and Duties as Commodities and Services				
	2041-Taxes on Vehicles	Revenue	95,38,750	...	95,38,750
	2070-Other Administrative Services etc				
10.	3055-Road Transport	Capital	82,93,750	...	82,93,750
	5053-Capital Outlay on Civil Aviation				
	5055- Capital Outlay on Road Transport				
11.	2045-Other Taxes and Duties as Commodities and Services	Revenue	2,66,92,500	...	2,66,92,500
	2501-Special Programmes for Rural Development				
	2801-Power	Capital	1,75,00,000	...	1,75,00,000
	2810-Non-Conventional Sources of Energy				
	6801-Loans for Power Projects				
12.	2047-Other Fiscal Services	Revenue	1,42,500	...	1,42,500
13.	2052-Secretariat General Services	Revenue	3,35,80,000	...	3,35,80,000
	2251- Secretariat Social Services				
	3451- Secretariat Economic Services				
	5275-Capital Outlay on other Communication Services	Capital
14.	2053-District Administration	Revenue	82,51,500	...	82,51,500

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
15.	2054-Treasury and Accounts Administration	Revenue	60,00,000	... 60,00,000	
16.	2055-Police	} Revenue	13,76,07,650	37,500	13,76,45,150
	2070-Other Administrative Services etc				
	2216-Housing				
16.	4059-Capital Outlay on Public Works	} Capital	14,58,350	...	14,58,350
	4216-Capital Outlay on Housing				
17.	2056-Jails	} Revenue	48,17,250	...	48,17,250
	4059-Capital Outlay on Public Works				
18.	2058-Stationery and Printing	} Revenue	82,65,500	...	82,65,500
	4058-Capital Outlay on Stationery and Printing				
	4216-Capital Outlay on Housing				

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
19.	2052-Secretariat General Services	Revenue	6,37,55,000	...	6,37,55,000
	2059-Public Works				
	2203-Technical Education				
	2204-Sports and Youth Services				
	2205-Art and Culture				
	2216-Housing				
	4059-Capital Outlay on Public Works				
	4202-Capital Outlay on Education, Art and Culture				
	4210- Capital Outlay on Medical And Public Health				
	4216-Capital Outlay on Housing				
20.	4403-Capital Outlay on Animal Husbandry	Capital	4,11,47,750	...	4,11,47,750
	4404-Capital Outlay on Dairy Development				
	2070-Other Administrative Services ETC				
	4059-Capital Outlay on Public Works				

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
21.	2075-Miscellaneous General				
	Services				
	2202-General Education				
	2203-Technical Education				
	2204-Sports and Youth Services				
	2205-Art and Culture	Revenue	34,17,52,500	...	34,17,52,500
	2236-Nutrition				
	3425-Other Scientific Research				
	3454-Census, Survey and Statistics				
	4202-Capital Outlay on Education, Art and Culture	Capital	2,50,000	...	2,50,000
4204-Capital Outlay on Education, Sports, Art and Culture					
6202-Loans for Education, Art and Culture					
22.	2070-Other Administrative Services etc	Revenue	64,10,000	...	64,10,000
	2216-Housing	Capital
23.	2070-Other Administrative Services etc	Revenue	18,82,500	...	18,82,500
24.	2071-Pension and other Retirement Benefits	Revenue	3,75,00,000	...	3,75,00,000
25.	2075-Miscellaneous General Services	Revenue	3,77,500	...	3,77,500

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
26.	2210-Medical and Public Health	Revenue	9,99,50,625	...	9,99,50,625
	2211-Family Welfare				
	4210-Capital Outlay on Medical and Public Health	Capital	1,93,12,00	...	1,93,12,00
	4211-Capital Outlay on Family Welfare				
27.	2215-Water Supply and Sanitation	Revenue	5,12,86,000	...	5,12,86,000
	2216-Housing				
	4215-Capital Outlay on Water Supply and Sanitation	Capital	8,66,50,000	...	8,66,50,000
	4216-Capital Outlay on Housing				
28.	2216-Housing	Revenue	63,97,500	...	63,97,500
	4216-Capital Outlay on Housing	Capital	40,37,500	...	40,37,500
	6216-Loans for Housing				
29.	2216-Housing	Revenue	2,59,92,500	...	2,59,92,500
	2217-Urban Development				
	4216-Capital Outlay on Housing	Capital	49,62,500	...	49,62,500
	4217-Capital Outlay on Urban Development				
30.	2220-Information and Publicity	Revenue	49,27,500	...	49,27,500
31.	2230-Labour and Employment	Revenue	80,87,500	...	80,87,500
	3456-Civil Supplies				
32.	4408-Capital Outlay on Food Storage and Warehousing	Revenue	44,25,000	...	44,25,000
			Capital
33.	2235-Social Security and Welfare	Revenue
	6235-Loans for Social Security and Welfare	Capital	2,50,000	...	2,50,000

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
34.	2225-Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes	Revenue	4,17,37,500	...	4,17,37,500
	2235-Social Security and Welfare				
	2236-Nutrition				
34.	4059-Capital Outlay on Public Works	Capital	5,00,000	...	5,00,000
	4235-Capital Outlay on Social Security and Welfare				
	6225-Loans for Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes				
35.	2535-Social Security and Welfare	Revenue	2,60,000	...	2,60,000
36.	2075-Miscellaneous General Services	Revenue	4,92,000	...	4,92,000
	2235-Social Security and Welfare				
37.	2250-Other Social Services	Revenue	10,000	...	10,000
38.	3451-Secretariat Economic Services	Revenue	61,87,500	...	61,87,500
39.	2425-Co-operation	Revenue	92,57,500	...	92,57,500
	4425-Capital Outlay on Co-operation				
	4435-Capital Outlay on other Agricultural Programmes				
	6425-Loans for Co-operation				

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
40.	2552-North Eastern Areas (Special Areas Programmes)	Revenue	9,42,000	...	9,42,000
	4552-Capital Outlay on North Eastern Areas	Capital	2,27,65,000	...	2,27,65,000
41.	3454-Census, Surveys and Statistics	Revenue	39,12,500	...	39,12,500
42.	2216-Housing 3475-Other General Economic Services	Revenue	16,10,250	...	16,10,250
	2216-Housing 2401-Crop Husbandry 2408-Food Storage and Warehousing 2415-Agricultural Research and Education 2435-Other Agricultural Programmes	Revenue	9,19,48,500	...	9,16,84,500
43.	2702-Minor Irrigation				
	4216-Capital Outlay on Housing 4401-Capital Outlay on Crop Husbandry 4416-Investments in Agricultural Financial Institution 4702-Capital Outlay on Minor Irrigation 6401-Capital Outlay on Crop Husbandry	Capital	1,89,50,000	...	1,39,50,000

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
44.	2701-Medium Irrigation-II-Works under Embankment and Drainage Wing P.W.D Medium Irrigation Projects } Revenue	12,18,750	...	12,18,750	
	2711-Flood Control				
	4701-Capital Outlay on Medium Irrigation 4711-Capital Outlay on Flood Control Projects } Capital	1,81,43,750	...	1,81,43,750	
45.	2216-Housing } Revenue	5,05,00,000	...	5,05,00,000	
	2402-Soil and Water Conservation				
	2415-Agricultural Research and Education				
46.	2501-Special Programmes for Rural Development	Revenue	1,85,32,500	...	1,85,32,500
47.	2216-Housing } Revenue	3,50,73,000	...	3,50,73,000	
	2235-Social Security and Welfare				
	2403-Animal Husbandry				
	2415-Agricultural Research and Education				
	4059-Capital Outlay on Public Work 4403- Capital Outlay on Animal Husbandry } Capital	91,500	...	91,500	
	6225-Loans for Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes 6403-Loans for Animal Husbandry				

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
48.	2216-Housing	Revenue	61,98,500	...	61,98,500
	2404-Dairy Development				
	2415-Agricultural Research and Education				
49.	2216-Housing	Revenue	74,92,000	...	74,92,000
	2405-Fisheries				
	2415-Agricultural Research and Education	Capital	3,50,000	...	3,50,000
	4216-Capital Outlay on Housing 4405-Capital Outlay on Fisheries				
50.	2406-Forestry and Wild Life	Revenue	6,02,90,000	...	6,02,90,000
	2415- Agricultural Research and Education				
	4406-Capital Outlay on Forestry and Wild Life	Capital
51.	2216-Housing	Revenue	6,47,17,500	...	6,47,17,500
	2236-Nutrition				
	2401-Crop Husbandry				
	2501-Special Programmes for Rural Development				
	2505-Rural Development				
	2515-Other Rural Development Programmes	Capital	41,75,000	...	41,75,000
	4216-Capital Outlay on Housing				
4515-Capital Outlay on Rural Development					
6515-Loans for other Rural Development Programmes					

SCHEDULE-contd.

(See Section 2 & 3)

(1)	(2)	(3)							
Grant No.	Services and Purposes (Major Heads)	Sums not exceeding							
		Voted by The Assembly	Charged on the Consolidated Fund	Total					
		Rs.	Rs.	Rs.					
52.	2852-Industries	Revenue	76,97,500	...	76,97,500				
	4854-Capital Outlay on Cement and Non-metallic Minerals								
	4885-Other Capital Outlay on Industries and Minerals					Capital	1,21,25,000	...	1,21,25,000
	6885-Loans for other Industries and Minerals								
53.	2216-Housing	Revenue	1,13,67,500	...	1,13,67,500				
	2851-Village and Small Industries								
	4851-Capital Outlay on Village and Small Industries	Capital				
	6851-Loans for Village and Small Industries								
54.	2216-Housing	Revenue	2,88,86,500	...	2,88,86,500				
	2851-Village and Small Industries								
	4216-Capital Outlay on Housing	Capital	60,25,000	...	60,25,000				
	4851-Capital Outlay on Village and Small Industries								
6851-Loans for Village and Small Industries									
55.	2853-Non Ferrous Mining and Metallurgical Industries	Revenue	96,17,500	...	96,17,500				
	4216-Capital Outlay on Housing								
	4853-Capital Outlay on Mining and Metallurgical Industries					Capital

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
56.	3054-Roads and Bridges	Revenue	6,87,37,500	...	6,87,37,500
	5054-Capital Outlay on Roads and Bridges	Capital	16,47,50,000	...	16,47,50,000
57.	3452-Tourism	Revenue	47,52,500	...	47,52,500
	4059-Capital Outlay on Public Works	Capital	64,50,000	...	64,50,000
	5275-Capital Outlay on other Communication Services				
	5452-Capital Outlay on Tourism				
	7452-Loans for Tourism				
58.	3606-Aid Materials and Equipment	Revenue
59.	5465-Investment in General Financial and Training Institutions	Capital
60.	7610-Loans to Government Servants etc	Capital	2,25,00,000	...	2,25,00,000
61.	7615-Miscellaneous Loans	Capital
62.	7810-Inter State Settlement	Capital
63.	7999-Appropriation to Contingency Fund	Capital

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
2049-Interest Payment	Revenue	... 4,99,46,775	14,99,46,775	14,99,46,775
6003-Internal Debt of the State Government	Capital	... 12,53,78,850	12,53,78,850	12,53,78,850
6004-Loans and Advances from the Central Government	Capital	... 3,95,83,897	83,95,83,97	83,95,83,97
2408-Appropriation for Reduction or Avoidance of Debt	Revenue
2051-Public Services Commission	Revenue	... 10,37,500	10,37,500	10,37,500
Total		193,57,78,625	31,95,03,522	225,52,82,147

L.M.SANGMA

Under Secretary to the Govt. Of Meghalaya,

Law (B) Department

The 18th April, 1996

No. LL(B) 17/96/25- The Meghalaya Appropriation (No.II) Act, 1996 is hereby published for general information.

MEGHALAYA ACT 6 OF 1996

(As passed by the Meghalaya Legislative Assembly)

(Received the assent of the Governor on the 17th April, 1996)

(Published in the Gazette of Meghalaya, Extra-ordinary issue, dated 18th April, 1996)

THE MEGHALAYA APPROPRIATION (No.II) ACT, 1996

An

Act

To authorise payment and appropriation of certain sums from and out of the Consolidated Fund of Meghalaya for the services of the financial year ending on the thirty first day of March,97

Be it enacted by the Legislature of Meghalaya in the Forty-seventh Year of the Republic of India as follows:-

- 1 **Short title and commencement**-(1) This Act may be called the Meghalaya Appropriation (No.II) Act, 1996
(2) It shall come into force on the first day of April, 1996
- 2 **Withdrawal of Rs.902,11,28,590 from and out of the Consolidated Fund of Meghalaya for the financial year 1996-97**- From and out of the Consolidated Fund of Meghalaya there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate inclusive of the sum specified in column (3) of the Schedule to the Meghalaya Appropriation (Vote-on-Account) Act, 1996 to the sum of rupees Nine hundred two crores, eleven lakhs, twenty eight thousand, five hundred ninety towards defraying the several charges which will come in the course of payment during the financial year ending on the thirty first day of March 1997 in respect of the services specified in column (2) of the Schedule.
- 3 **Appropriation**-The sums authorised to be withdrawn from and out of the Consolidated Fund of Meghalaya by this Act, shall be appropriated for the services and purpose expressed in the Schedule in relation to the said year.

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
1.	2011-Parliamentary/State/ Union Territory Legislature	Revenue	2,76,04,000	9,55,000	2,79,59,000
	2058-Stationery and Printing	Capital	2,00,000	...	2,00,000
	4058-Capital Outlay on Stationery and Printing				
2.	2012-Governor	Revenue	25,000	98,65,000	98,90,000
3.	2013-Council of Ministers 2070-Other Administrative Services etc	Revenue	1,53,50,000	...	1,53,50,000
4.	2014-Administrative of Justice	Revenue	1,17,44,000	32,56,000	1,50,00,000
5.	2015-Elections	Revenue	1,75,00,000	...	1,75,00,000
6.	2029-Land Revenue	Revenue	5,35,45,000	...	5,35,45,000
	2245-Relief on Accounts on Natural Calamities				
	2250-Other Social Services				
	3475-Other General Economic Services				
6.	6225-Loans for Welfare of Schedule Castes, Schedule Tribes and Other Backward Classes	Capital	10,000	...	10,000
	6250-Loans for Social Services				
	6401-Loans for Crop Husbandry				
7.	2030-Stamps and Registration	Revenue	22,00,000	...	22,00,000
8.	2039-State Excise	Revenue	1,44,60,000	...	1,44,60,000

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
9.	2040-Sale Tax	} Revenue	1,45,40,000	... 1,45,40,000
	2045-Other Taxes and Duties on Commodities and Services			
10.	2041-Taxes on Vehicles	} Revenue	3,81,55,000	... 3,81,55,000
	2070-Other Administrative Services etc			
	3055-Road Transport	} Capital	3,31,75,000	... 3,31,75,000
	5053-Capital Outlay on Civil Aviation			
5055-Capital Outlay on Road Transport				
11.	2045-Other Taxes and Duties on Commodities and Services	} Revenue	10,67,70,000	... 10,67,70,000
	2591-Special Programmes for Rural Development			
	2801-Power	} Capital	7,00,00,000	... 7,00,00,000
	2810-Non-Conventional Sources of Energy			
12.	6801-Loans for Power Projects	Capital	7,00,00,000	... 7,00,00,000
	2047-Other Fiscal Services	Revenue	5,70,000	... 5,70,000
	2048-Appropriation for Reduction or Avoidance of Debt	Revenue
	2049-Interest Payment	Revenue	... 59,97,87,100	59,97,87,100
	2051-Public Services Commission	Revenue	... 41,50,000	41,50,000

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
13.	2052-Secretariat General Services	} Revenue	13,43,20,000	... 13,43,20,000
	2251- Secretariat Social Services			
	3451- Secretariat Economic Services			
	5275-Capital Outlay on Other Communication Services	} Capital
14.	2053-District Administration	Revenue	3,30,06,000	... 3,30,06,000
15.	2054-Treasury and Accounts Administration	Revenue	2,40,00,000	... 2,40,00,000
16.	2055-Police	} Revenue	55,04,30,600	1,50,000 55,05,80,600
	2070-Other Administrative Services etc			
	2216-Housing			
	4059-Capital Outlay on Public Works			
	4216-Capital Outlay on Housing	} Capital	58,33,400	... 58,33,400
17.	2056-Jails	Revenue	1,92,69,000	... 1,92,69,000
	4059-Capital Outlay on Public Works	Capital	82,00,000	... 83,00,000
18.	2058-Stationery and Printing	Revenue	3,30,62,000	... 3,30,62,000
	4058-Capital Outlay on Stationery and Printing	} Capital	27,48,000	... 27,48,000
	4216-Capital Outlay on Housing			

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
19.	2052-Secretariat General Services	Revenue	25,50,20,000	... 25,50,20,000
	2059-Pubil Works			
	2203-Technical Education			
	2204-Sports and Youth Services			
	2205-Art and Culture			
	2216-Housing	Capital	16,45,91,000	... 16,45,91,000
	4059-Capital Outlay on Public Works			
	4202-Capital Outlay on Education, Art and Culture			
	4210-Capital Outlay on Medical and Public Health			
	4216-Capital Outlay on Housing			
4403-Capital Outlay on Animal Husbandry	Revenue	5,13,12,000	... 5,13,12,000	
4404-Capital Outlay on Dairy Development				
20.	2070-Other Administrative Services etc	Capital	1,00,000	... 1,00,000
	4059-Capital Outlay on Public Works			

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding					
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.			
21.	2075-Miscellaneous General Services	} Revenue	136,70,10,000	... 136,70,10,000			
	2202-General Education						
	2203-Technical Education						
	2204-Sports and Youth Services						
	2205-Art and Culture						
	2236-Nutrition						
	3425-Other Scientific Research						
	3454-Census, Surveys and Statistics						
	4202-Capital Outlay on Education, Art and Culture				} Capital	10,00,000	... 10,00,000
	4204-Capital Outlay on Education, Sports, Art and Culture						
6202-Loans for Education, Art and Culture							
22.	2070-Other Administrative Services etc	} Revenue	2,56,40,000	... 2,56,40,000			
	2216-Housing						
23.	2070- Other Administrative Services etc	Revenue	75,30,000	... 75,30,000			
24.	2071-Pension and Other Retirement Benefits	Revenue	15,00,00,000	... 15,00,00,000			
25.	2075-Miscellaneous General Services	Revenue	15,10,000	... 15,10,000			

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs
26.	2210-Medical and public Health	} Revenue	39,98,02,500	... 39,98,02,500
	2211-Family Welfare			
	4210-Capital Outlay on Medical and public Health	} Capital	7,72,48,000	... 7,72,48,000
	4211-Capital Outlay on Family Welfare			
27.	2215-Water Supply and Sanitation	} Revenue	20,51,44,000	... 20,51,44,000
	2216-Housing			
	4215-Capital Outlay on Water Supply and Sanitation	} Capital	34,66,00,000	... 34,66,00,000
	4216-Capital Outlay on Housing			
28.	2216-Housing	Revenue	2,55,90,000	... 2,55,90,000
	4216-Capital Outlay on Housing	} Capital	1,61,50,000	... 1,61,50,000
	6216-Loans for Housing			
29.	2216-Housing	} Revenue	10,36,10,000	... 10,36,10,000
	2217-Urban Development			
	4216-Capital Outlay on Housing	} Capital	1,98,50,000	... 1,98,50,000
	4217-Capital Outlay on Urban Development			
30.	2220-Information and Publicity	Revenue	1,97,10,000	... 1,97,10,000
31.	2230-Labour and Employment	Revenue	3,23,50,000	... 3,23,50,000
32.	3456-Civil Supplies			
	4408-Capital Outlay on Food Storage and Warehousing	Capital
33.	2235-Social Security and Welfare	Revenue
	6235-Loans for Social Security and Welfare	Capital	10,00,000	... 10,00,000

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs	
34.	2225-Welfare of Scheduled Castes, Scheduled tribes and Other Backward Classes.	Revenue	16,69,50,000	...	16,69,50,000
	2235-Social Security and Welfare				
	2236-Nutrition				
	4059-Capital Outlay on Public Works	Capital	20,00,000	...	20,00,000
	4235-Capital Outlay on Social Security and Welfare				
	6225-Loans for Welfare of Scheduled Castes, Scheduled Tribes and other Backwards Classes				
35.	2235-Social Security and Welfare	Revenue	10,40,000	...	10,40,000
	2075-Miscellaneous General Services				
36.	2235-Social Security and Welfare	Revenue	19,70,000	...	19,70,000
37.	2250-Other Social Services	Revenue	40,000	...	40,000
38.	3451-Secretariat Economic Services	Revenue	2,47,50,000	...	2,47,50,000
39.	2425-Co-operation	Revenue	3,70,30,000	...	3,70,30,000
	4425-Capital Outlay on Co-operation				
	4435-Capital Outlay on other Agricultural Programmes	Capital	2,52,25,000	...	2,52,25,000
	6425-Loans for Co-operation				

SCHEDULE-contd.

(See Section 2 & 3)

(1)	(2)	(3)				
Grant No.	Services and Purposes (Major Heads)	Sums not exceeding				
		Voted by The Assembly	Charged on the Consolidated Fund	Total		
		Rs.	Rs.	Rs.		
40.	{ 2552-North Eastern Areas (Special Areas programmes) 4552-Capital Outlay on North Eastern Areas	Revenue	37,08,000	...	37,08,000	
		Capital	9,10,60,000	...	9,10,60,000	
41.	3451-Census, Surveys and Statistics	Revenue	1,56,50,000	...	1,56,50,000	
42.	{ 2216-Housing 3475-Other General Economic Services	Revenue	64,41,000	...	64,41,000	
43.	{ 2216-Housing 2401-Crop Husbandry 2408-Food Storage and Warehousing 2415-Agricultural Research and Education 2435-Other Agricultural Programmes 2702-Minor Irrigation 4216-Capital Outlay on Housing 4401-Capital Outlay on Crop Husbandry 4416-Investments in Agricultural Financial Institution 4702-Capital Outlay on Minor Irrigation 6401-Capital Outlay on Crop Husbandry	Revenue	36,79,33,000	...	36,79,33,000	
		Capital	5,58,00,000	...	5,58,00,000	

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs
44	2701-Medium Irrigation-II-Works under Embankment and Drainage Wing P.W.D Medium Irrigation Projects	Revenue	48,75,000	... 48,75,000
	2711-Flood Control			
	4701-Capital Outlay on Medium Irrigation	Capital	7,25,75,000	... 7,25,75,000
45	4711-Capital Outlay on Flood Control Projects			
	2216-Housing			
	2402-Soil and Water Conservation	Revenue	20,20,00,000	... 20,20,00,000
	2415-Agricultural Research and Education			
46	6401-Special Programmes for Rural Development	Revenue	7,41,30,000	... 7,41,30,000

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs
47	2216-Housing	Revenue	14,02,92,000	... 14,02,92,000
	2235-Social Security and Welfare			
	2403-Animal Husbandry			
	2415-Agricultural Research and Education			
	4059-Capital Outlay on Public Work			
	4403- Capital Outlay on Animal Husbandry			
48.	6225-Loans for Welfare of S.CS, S.TS and Other B.CS	Capital	3,66,000	... 3,66,000
	6403-Loans for Animal Husbandry			
	2216-Housing			
48.	2404-Dairy Development	Revenue	2,47,94,000	... 2,47,94,000
	2415-Agricultural Research and Education			
49.	2216-Housing	Revenue	2,99,70,000	... 2,99,70,000
	2405Fishries			
	2415-Agricultural Research and Education			
	4216-Capital Outlay on Housing			
	4405-Capital Outlay on Fisheries			

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs
50.	2406-Forestry and Wild Life	Revenue	24,11,60,000	... 24,11,60,000
	2415-Agricultural Research and Education			
	4406-Capital Outlay on Forestry and Wild Life			
51.	2216-Housing	Revenue	25,88,70,000	... 25,88,70,000
	2236-Nutrition			
	2401-Crop Husbandry			
	2501-Special Programmes for Rural development			
	2505-Rural Employment			
	2515-Other Rural Employment Programmes	Capital	1,67,00,000	... 1,67,00,000
	4216-Capital Outlay on Housing			
	4515-Capital Outlay on Rural Development			
	6515-Loans for Rural Employment Programmes			

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs	
52.	2852-Industries	Revenue	3,07,90,000	...	3,07,90,000
	4854-Capital Outlay on cement and non-metallic Minerals	Capital	4,85,00,000	...	4,85,00,000
	4885-Capital Outlay on Industries and Minerals				
	6885-Loans for other Industries and Minerals				
53.	2216-Housing	Revenue	4,54,70,000	...	4,54,70,000
	2851-Village and Small Industries				
	4851-Capital Outlay on Village and Small Scale Industries	Capital
6851-Loans for Village and Small Industries					
54.	2216-Housing	Revenue	11,55,45,000	...	11,55,45,000
	2851-Village and Small Industries				
	4216-Capital Outlay on Housing	Capital	2,41,00,000	...	2,41,00,000
	4851-Capital Outlay on Village and Small Scale Industries				
6851-Loans for Village and Small Industries					
55.	2853-Non-Ferrous Mining and Metallurgical Industries	Revenue	3,84,70,000	...	3,84,70,000
	4216-Capital Outlay on Housing	Capital
	4853-Capital Outlay on Mining and Metallurgical Industries				

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs
56.	3054-Roads and Bridges	Revenue	27,49,50,000	... 27,49,50,000
	5054-Capital Outlay on Roads and Bridges	Capital	65,90,00,000	... 65,90,00,000
57.	3452-Tourism	Revenue	1,90,10,000	... 1,90,10,000
	4059-Capital Outlay on Public Works	Capital	2,58,00,000	... 2,58,00,000
	5275-Capital Outlay on Other Communication Services			
	5452-Capital Outlay on Tourism			
	7452-Loans for Tourism			
58.	3606-Aid Material and Equipment	Capital
59.	5465-Investment in General Financial and Trading Institutions	Capital
	6003-Internal Debt of the State Government	Capital	... 50,15,15,400	50,15,15,400
	6004-Loans and Advances from the Central Government	Capital	... 15,83,35,590	15,83,35,590

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs
60.	7610-Loans to Government Servants etc	Capital	9,00,00,000	... 9,00,00,000
61.	7615-Miscellaneous Loans	Capital
62.	7810-Inter-State Settlement	Capital
63.	7999-Appropriation to Contingency Fund	Capital
Total			774,31,14,500	127,80,14,090 902,11,28,590

L.M.SANGMA

Under Secretary to the Govt. Of Meghalaya,

Law (B) Department

The 2nd November, 1996

No. LL(B) 17/96/42- The Meghalaya Appropriation (No.III) Act, 1996 is hereby published for general information.

MEGHALAYA ACT 7 OF 1996

(As passed by the Meghalaya Legislative Assembly)

(Received the assent of the Governor on the 1st November, 1996)

(Published in the Gazette of Meghalaya, Extra-ordinary issue, dated 2nd November, 1996)

THE MEGHALAYA APPROPRIATION (No.III) ACT, 1996

An

Act

To authorise payment and appropriation of certain sums from and out of the Consolidated Fund of Meghalaya for the services of the financial year 1996-97

Be it enacted by the Legislature of Meghalaya in the Forty-sixth Year of the Republic of India as follows:-

1. **Short title**-(1) This Act may be called the Meghalaya Appropriation (No.III) Act, 1996
(2) It shall come into force on the first day of April, 1996
2. **Withdrawal of Rs.3,55,61,495 from and out of the Consolidated Fund of Meghalaya**- From and out of the Consolidated Fund of Meghalaya there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of rupees three crores, fifty five lakhs, sixty one thousand, four hundred ninety five towards defraying the several charges which will come in the course of payment during the financial year 1996-97 in respect of the services specified in column (2) of the Schedule.
3. **Appropriation**-The sums authorised to be withdrawn from and out of the Consolidated Fund of Meghalaya by this Act, shall be appropriated for the services and purpose expressed in the Schedule in relation to the said year.

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs	
1.	2011-Parliamentary/State/ Union Territory Legislature	Revenue	...	2,50,000	2,50,000
	2058-Stationery and Printing	Capital
	4058-Capital Outlay on Stationery and Printing	
2.	2012-Governor	Revenue	...	3,00,000	3,00,000
3.	2013-Council of Ministers	Revenue
	2070-Other Administrative Services etc	
4.	2014-Administrative of Justice	Revenue	...	2,87,000	2,87,000
5.	2015-Elections	Revenue	1,31,22,000	...	1,31,22,000
6.	2029-Land Revenue	Revenue	...	1,67,440	1,67,440
	2245-Relief on Accounts on Natural Calamities	
	2250-Other Social Services	
	3475-Other General Economic Services	
	6225-Loans for Welfare of Schedule Castes, Schedule Tribes and Other Backward Classes	Capital
	6250-Loans for Social Services	
	6401-Loans for Crop Husbandry	
7.	2030-Stamps and Registration	Revenue
8.	2039-State Excise	Revenue

SCHEDULE-contd.

(See Section 2 & 3)

(1)	(2)	(3)		
Grant No.	Services and Purposes (Major Heads)	Sums not exceeding		
		Voted by The Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs
9.	2040-Sales Tax			
	2045-Other Taxes and Duties on Commodities and Services
10.	2041-Taxes on Vehicles			
	2070-Other Administrative Services etc
	3055-Road Transport			
	5053-Capital Outlay on Civil Aviation			
11.	5055-Capital Outlay on Road Transport
	2045-Other Taxes and Duties on Commodities and Services			
12.	2501-Special Programmes for Rural Development
	2801-Power			
	2810-Non-Conventional Sources of Energy			
12.	6801-Loans for Power Projects
	2047-Other Fiscal Services
	2048-Appropriation for Reduction or Avoidance of debt
	2049-Interest Payments
	2051-Public Services Commission

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs	
13.	2052-Secretariat General Services	} Revenue	2,24,000	...	2,24,000
	2251-Secretariat Social Services				
	3451-Secretariat Economic Services				
	5275-Capital Outlay on Other Communication Services	} Capital
14.	2053-District Administration	Revenue
15.	2054-Treasury and Accounts Administration	Revenue	5,82,355	...	5,82,355
16.	2055-Police	} Revenue
	2070-Other Administrative Services etc				
	2216-Housing				
16.	4059-Capital Outlay on Public Works	} Capital
	4216-Capital Outlay on Housing				
17.	2056-Jails	} Revenue
	4059-Capital Outlay on Public Works	} Capital
18.	2058-Stationery and Printing	} Revenue
	4058-Capital Outlay on Stationery and Printing				
	4216-Capital Outlay on Housing				

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding					
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs			
19.	2052-Secretariat General Services	Revenue			
	2059-Public Works						
	2203-Technical Education						
	2204-Sports and Youth Services						
	2205-Art and Culture						
	2216-Housing						
	4059-Capital Outlay on Public Works						
	4202-Capital Outlay on Education, Art and Culture				Capital
	4210-Capital Outlay on Medical and Public Health						
	4216-Capital Outlay on Housing						
4403-Capital Outlay on Animal Husbandry							
4404-Capital Outlay on Dairy Development	Revenue	34,69,000	...	34,69,000			
2070-Other Administrative Services etc							
20.	4059-Capital Outlay on Public Works	Capital		

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding				
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs		
21	2075-Miscellaneous General Services	Revenue	
	2202-General Education		
	2203-Technical Education		
	2204-Sports and Youth Services		
	2205-Art and Culture		
	2236-Nutrition		
	3425-Other Scientific Research		
	3454-Census, Surveys and Statistics		
	4202-Capital Outlay on Education, Art and Culture		Capital
	4204-Capital Outlay on Education, Sports, Art and Culture		
6202-Loans for Education, Art and Culture			
22	2070-Other Administrative Services etc	Revenue	
	2216-Housing	Revenue	8,30,000	...	8,30,000	
23.	2070-Other Administrative Services etc	Revenue	
24.	2071-Pension and other Retirement Benefits	Revenue	
25.	2075-Miscellaneous General Services	Revenue	

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs	
26.	2210-Medical and Public Health	Revenue	25,23,700	...	25,23,700
	2211-Family Welfare				
	4210-Capital Outlay on Medical and Public Health	Capital
	4211-Capital Outlay on Family Welfare				
27.	2215-Water Supply and Sanitation	Revenue
	2216-Housing	Capital
	4215-Capital Outlay on Water Supply and Sanitation				
	4216-Capital Outlay on Housing	Capital
28.	2216-Housing	Revenue
	4216-Capital Outlay on Housing	Capital
	6216-Loans for Housing				

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs
29	2216-Housing	Revenue
	2217-Urban Development	
	4216-Capital Outlay on Housing	Capital
	4217-Capital Outlay on Urban Development	
30.	2220-Information and Publicity	Revenue
31.	2230-Labour and Employment	Revenue
32	3456-Civil Supplies	Revenue	58,60,000	58,60,000
	4408-Capital Outlay on Food Storage and Warehousing	Capital
33	2235-Social Security and Welfare	Revenue
	6235-Loans for Social Security and Welfare	Capital

SCHEDULE-contd.

(See Section 2 & 3)

(1)	(2)	(3)		
Grant No.	Services and Purposes (Major Heads)	Sums not exceeding		
		Voted by The Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs
34.	2225-Welfare of Scheduled Castes, Scheduled tribes and Other Backward Classes.			
	2235-Social Security and Welfare	Revenue
	2236-Nutrition			
	4059-Capital Outlay on Public Works			
	4235-Capital Outlay on Social Security and Welfare	Capital
	6225-Loans for Welfare of Scheduled Castes, Scheduled Tribes and other Backwards Classes			
35.	2235-Social Security and Welfare	Revenue
36.	2075-Miscellaneous General Services	Revenue
	2235-Social Security and Welfare			
37.	2250-Other Social Services	Revenue
38.	3451-Secretariat Economic Services	Revenue
39.	2425-Co-operation	Revenue
	4425-Capital Outlay on Co-operation			
	4435-Capital Outlay on other Agricultural Programmes	Capital
	6425-Loans for Co-operation			

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs	
40.	2552-North Eastern Areas (Special Areas Programmes)	Revenue
	4552-Capital Outlay on North Eastern Areas	Capital
41.	3454-Census, Surveys and Statistics	Revenue
42.	2216-Housing 3475-Other General Economic Services	Revenue
	2216-Housing 2401-Crop Husbandry 2408-Food Storage and Warehousing 2415-Agricultural Research and Education 2435-Other Agricultural Programmes 2702-Minor Irrigation	Revenue
43.	4216-Capital Outlay on Housing 4401-Capital Outlay on Crop Husbandry 4416-Investment in Agricultural Financial Institution 4702-Capital Outlay on Minor Irrigation 6401-Loans for Crop Husbandry	Capital

SCHEDULE-contd.

(See Section 2 & 3)

(1)	(2)	(3)		
Grant No.	Services and Purposes (Major Heads)	Sums not exceeding		
		Voted by The Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs
44.	2701-Medium Irrigation-II-Works Under Embankment and Drainage Wing PWD Medium Irrigation Projects	Revenue
	2711-Flood Control			
	4701-Capital Outlay on Medium Irrigation			
	4711-Capital Outlay on Flood Control Projects	Capital
45.	2216-Housing			
	2402-Soil and Water Conservation	Revenue
	2415-Agricultural Research and Education			
46.	2501-Special Programmes for Rural Development	Revenue

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs
47.	2216-Housing	Revenue
	2235-Social Security and Welfare			
	2403-Animal Husbandry			
	2415-Agricultural Research and Education			
	4059-Capital Outlay on Public Works	Capital
	4403-Capital Outlay on Animal Husbandry			
6225-Loans for Welfare of S.CS, S.TS and other B.CS				
6403-Loans for Animal Husbandry				
48.	2216-Housing	Revenue
	2404-Dairy Development			
	2415-Agricultural Research and Education			

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs	
49.	{ 2216-Housing 2405-Fisheries 2415-Agricultural Research and Education 4216-Capital Outlay on Housing 4405-Capital Outlay on Fisheries }	Revenue
		Capital

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs
50.	2406-Forestry and Wild Life	Revenue
	2415-Agricultural Research and Education	
	4406-Capital Outlay on Forestry and Wild Life	Capital
	2216-Housing	Revenue
	2236-Nutrition	
	2401-Crop Husbandry	
2501-Special Programmes for Rural Development	
2505-Rural Employment		
2515-Other Rural Development Programmes		
51.	4216-Capital Outlay on Housing Development	Capital
	6515-Loans for Rural Development Programmes

SCHEDULE-contd.

(See Section 2 & 3)

(1)	(2)	(3)		
Grant No.	Services and Purposes (Major Heads)	Sums not exceeding		
		Voted by The Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs
52.	2852-Industries	} Revenue
	4854-Capital Outlay on Cement and Non-Metallic Mineral	
	4885-Capital Outlay on Industries and Minerals	} Capital
6885-loans for Other Industries and Minerals	
53.	2216-Housing	} Revenue
	2851-Village and Small Industries	
	4851-Capital Outlay on Village and Small Scale Industries	} Capital
	6851-Loans for Village and Small Industries	

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs	
54.	2216-Housing				
	2851-Village and Small Industries Revenue	
	4216-Capital Outlay on Housing				
	4851-Capital Outlay on Village and Small Scale Industries 6851-Loans for Village and Small Industries	Capital	
55.	2853-Non-Ferrous Mining and Metallurgical Industries	Revenue	79,46,000	...	79,46,000
	4216-Capital Outlay on Housing				
	4852-Capital Outlay on Mining and Metallurgical Industries	Capital
56.	3054-Roads and Bridges	Revenue
	5054-Capital Outlay on Roads and Bridges	Capital

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs
57.	3452-Tourism Revenue
	4059-Capital Outlay on Public Works	}	}	}
	5275-Capital Outlay on other Communication Services			
	5452-Capital Outlay on Tourism			
58.	3606-Aid Materials and Equipment Revenue

SCHEDULE-contd.

(See Section 2 & 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs
59.	5465-Investment in General Financial and Training Institutions	Capital
	6003-Internal Debt of the State Government	Capital
	6004-Loans and Advances from the Central Government	Capital
60.	7610-Loans to Government Servants etc.	Capital
61.	7615-Miscellaneous Loans	Capital
62.	7810-Inter-State Settlement	Capital
63.	7999-Appropriation to Contingency Fund	Capital
			3,45,57,655	10,04,440
				3,55,61,495

L.M.SANGMA

Under Secretary to the Govt. Of Meghalaya,

Law (B) Department

The 5th November, 1996

No. LL(B) 32/92/16- The Meghalaya Taxation Laws (Amendment) Act, 1996 is hereby published for general information.

MEGHALAYA ACT NO. 8 OF 1996

(As passed by the Meghalaya Legislative Assembly)

(Received the assent of the Governor on the 5th November, 1996)

(Published in the Gazette of Meghalaya, Extra-ordinary issue, dated 5th November, 1996)

THE MEGHALAYA TAXATION (AMENDMENT) ACT, 1996

An

Act

Further to amend the Meghalaya (Sales of Petroleum and Petroleum Products (including Motor Spirit Lubricants) Taxation Act, the Meghalaya Amendments and Betting Tax Act, the Meghalaya Purchase Tax Act, and the Meghalaya

Finance (Sales Tax) Act

Be it enacted by the Legislature of the State of Meghalaya in the Forty-Seven Year of the Republic of India as follows:-

1. **Short title and Commencement-**(1) This Act may be called the Meghalaya Taxation Laws (Amendment) Act, 1996
(2) It shall come into force at once except section 2 which shall be deemed to have come into force of the first day of April, 1994
2. **Amendment of Act IX of 1956-** In section 2 of the Meghalaya Sales of Petroleum and Petroleum Product, including Motor Spirit and Lubricants) Taxation Act (Assam Act IX of 1956) as adapted and amended by Meghalaya)-
 - (a) After clause (10), following new clause (10A) shall be inserted, namely:-

“(10A) “Sale Price” used in relation to any dealer means the amount of money consideration for sale of taxable goods less any sum allowed as cash for containers or other materials used in packing of such goods;
 - (b) After clause (11), the following new clause (11A) shall be inserted namely-

“(11A) turnover used in relation to any period means the aggregate of the sale price or parts of sale price recoverable by a dealer during such period after deducting-

- (i) The amount, if any, refunded by him in respect of any taxable good and their container returned by purchasers within a period of three months from the case of delivery of the goods.
- (ii) From the resultant balance an amount arrived at by applying the following formula:-

Rate of Tax X resultant balance as 'mentioned'

100 plus rate of tax

Explanation:-Where the turnover of a dealer is taxable at different rate, the aforesaid formula shall be applied separately in respect of each parts of the turnover liable to a different rate of tax:"

3. **Amendment of Act VI of 1939**-In the Meghalaya Amusements and Betting Tax Act (Assam Act VI of 1939 as adapted and amended by Meghalaya)-
 - (i) In section 3, clause (b) of sub-section (1)-
 - (a) In item (i), for the figure '100', the figure '75' shall be substituted
 - (b) In item (ii), for the figure '160', the figure '120' shall be substituted; and
 - (c) In item (iii), for the figure '200', the figure '150' shall be substituted;
 - (ii) In section 18, subsection (3), for the words 'thirty per cent', the words 'forty per cent' shall be substituted.
4. **Amendment of Act XIX of 1967**-In the Schedule to the Meghalaya Purchase Tax Act (Assam Act XIX of 1967 as adapted and amended by Meghalaya)-
 - (a) In item 5, for the figure and words '60' paise per rupee value', the figure and words '80 paise per rupee value' shall be substituted;
 - (b) In item 11, for figure and words '10 paise in the rupee', the figure and words '25 paise in the rupee' shall be substituted.
5. **Amendment of Act XI of 1956**-In Schedule to the Meghalaya Finance (Sales Tax) Act Assam Act XI of 1956 as adapted and amended by Meghalaya), the existing items 15 and 15A shall be omitted and the following shall be substituted as new items 15, 15A and 15B namely-

“15. Colour television sets, video cassette recorders, video Cassette player and other electronic goods and parts and accessories thereof. 6 paise in the rupee

“15A Black and White television sets, radios, computers and all varieties of computer software. 4 paise in the rupee

“15B Radio gramophones radio-cum-tape recorders, other wireless reception instruments and apparatuses, accumulator amplifiers and spare parts and accessories thereof; 10 paise in the rupee

L.M.SANGMA

Under Secretary to the Govt. Of Meghalaya,

Law (B) Department

The 22nd November, 1996

No. LL(B) 62/90/210- The Court Fees (Meghalaya Amendment) Act, 1996 is hereby published for general information.

MEGHALAYA ACT 9 OF 1996

THE COURT FEES (MEGHALAYA AMMENDMENT) ACT, 1996

(As passed by the Meghalaya Legislative Assembly)

(Received the assent of the Governor on the 22nd November, 1996)

(Published in the Gazette of Meghalaya, Extra-ordinary issue, dated 22nd November, 1996)

An

Act

Further to amend the Court Fees Act, 1870 in its application to the State of Meghalaya.

Be it enacted by the Legislature of the State of Meghalaya in the Forty-Seventh Year of the Republic of India as follows:-

1. **Short title and Commencement-**(1) This Act may be called the Court Fees (Meghalaya Amendment) Act, 1996

Amendment of Schedule II to Act VII of 1870-(2)It shall come into force at once.

2. In Schedule II to the Court Fees Act. 1870 (Act VII of 1870), in article 1 for the existing item (f), columns (2) and (3), the following shall be substituted namely-

(f) When presented to any officer containing prayer for settlement of fishery, Ferry, forest produce, forest mahals, elephants mahals or for permit or licence to deal in controlled commodities, for an offer giving terms for acceptance by Government or by a Government authority for any construction or supply work

“(ii) Where the application or petition is of tender value-

(a) Not exceeding Rs. 5,000.00	Twenty five rupees
(b) Exceeding Rs. 50,000.00 but not exceeding Rs. 1,00,000.00	One hundred rupees
(c) Exceeding Rs. 1,00,000.00 but not exceeding Rs. 5,00,000.00	Two hundred rupees
(d) Exceeding Rs. 5,00,000.00 but not exceeding Rs. 15,00,000.00	Three hundred rupees
(e) Exceeding Rs.15,00,000.00 but not exceeding Rs. 25,00,000.00	Four hundred rupees
(f) Exceeding Rs. 25,00,000.00 but not exceeding Rs. 100,00,000.00	One thousand rupees
(g) Exceeding Rs. 100,00,000.00	Two thousand rupees
(ii) In any other cases	Fifteen rupees

M. M. JACOB.

Governor of Meghalaya

J. SOHTUN

Joint Secretary to the Govt. Of Meghalaya,

Law (B) department.

The 22nd November, 1996

No. LL(B) 62/90/211- The following Ordinance Promulgated by the Governor of Meghalaya is hereby published for general information.

THE COURT FEES (MEGHALAYA AMMENDMENT) ORDINANCE 1996

An

Ordinance

Further to amend the Court Fees Act, 1870 in its application to the State of Meghalaya.

Whereas, the Legislative Assembly of Meghalaya is not in session and the Governor is satisfied that circumstances exist which render it necessary for him to take immediate action:

Now, therefore, in exercise of the powers conferred by clause (1) of Article 213 of the Constitution, the Governor of Meghalaya is pleased to promulgate in the Forty-seventh Year of the Republic of India the following Ordinance, namely-

1. **Short title and Commencement-**(1) This Ordinance may be called the Court Fees (Meghalaya Amendment) Ordinance, 1996
(2)It shall come into force at once.
2. **Amendment of Schedule II to Act VII of 1870-** In Schedule II to the Court Fees, 1870 (as mended by Meghalaya), in item (f) (i), after sub-item (a), the following new sub-item (aa) shall be inserted namely-

“aa exceeding Rs. 5000.00 but not exceeding Rs.50,000.00 fifty rupees

M. M. JACOB.

Governor of Meghalaya

J. SOHTUN

Joint Secretary to the Govt. Of Meghalaya,

Law (B) Department.

The 4th December, 1996

No. LL(B) 200/84/91- The Contingency Fund of Meghalaya (Amendment) Ordinances 1996 promulgated by the Governor of Meghalaya on 3rd December, 1996 is hereby published for general information.

Meghalaya Ordinance No. 2 of 1996

Promulgated by the Governor on 3rd December 1996 published in the Extraordinary issue of the Gazette of Meghalaya dated 4th December, 1996.

THE CONTINGENCY FUND OF MEGHALAYA (AMENDMENT) ORDINANCE 1996.

An

Ordinance

to amend temporarily the Contingency Fund of Meghalaya Act, 1872.

Whereas, the Legislative Assembly of Meghalaya is not in session and the Governor is satisfied that circumstances exist which render it necessary for him to take immediate action:

Now, therefore, in exercise of the powers conferred by clause (1) of Article 213 of the Constitution, the Governor of Meghalaya is pleased to promulgate in the Forty-seventh Year of the Republic of India the following Ordinance, namely-

1. Short title and Commencement-(1) This Ordinance may be called the Contingency Fund of Meghalaya (Amendment) Ordinance, 1996

(2)It shall come into force at once.

2. Amendment of section of 2 Meghalaya Act, 1872 5 of 1972 2-To section the Contingency Fund of Meghalaya Act, 1972 the following proviso shall be added' namely

“Provided that during the period beginning on the date of commencement of the Contingency Fund of Meghalaya (Amendment) Ordinance, 1996 and ending on the 31st day of March, 1997, this section shall have effect subject to the modification that for the words ‘rupees six crores’ the words ‘rupees sixty crores’ shall be substituted”.

Dated Raj Bhavan, the 3rd

December, 1996

M. M. JACOB.

Governor of Meghalaya

Dated Shillong,

The 4th December, 1996

J. SOHTUN

Joint Secretary to the Govt. Of Meghalaya,

Law (B) Department.

The 10th December, 1996

No. LB (B) 29/91/179-The Meghalaya Motor Vehicles Taxation (Amendment) Ordinance, 1996 promulgated by the Governor of Meghalaya on the 9th December, 1996 is hereby published for general information.

Meghalaya Ordinance No. 3 of 1996

Promulgated by the Governor on 9th December 1996 published in the Extraordinary issue of the Gazette of Meghalaya dated 10th December, 1996.

THE MEGHALAYA MOTOR VEHICLES TAXATION (AMENDMENT)

ORDINANCE 1996.

An

Ordinance

Further to amend the Meghalaya Motor Vehicles Taxation Act (Assam Act IX of 1996 as adapted and amended by Meghalaya)

Whereas, the Legislative Assembly of Meghalaya is not in session and the Governor is satisfied that circumstances exist which render it necessary for him to take immediate action:

Now, therefore, in exercise of the powers conferred by clause (1) of Article 213 of the Constitution, the Governor hereby promulgates in the Forty-seventh Year of the Republic of India the following Ordinance, namely-

1. Short title and Commencement-(1) This Ordinance may be called the Meghalaya Motor Vehicles Taxation (Amendment) Ordinance, 1996

(2)It shall come into force at once.

